

173 00 leg

on the request of applicants court  
rejoinder affidavit may be filed by 29.4.00.  
no further time shall be granted.

(A2/1) 2  
38/21

Request

29.4.00 leg

On the request of applicants  
counsel, list before court for  
hearing on 13.7.00. In the  
meantime, rejoinder may be filed  
by 13.7.00

8.7.88.

O.R.

leg

Rejoinder not filed  
so far. Submitted for  
hearing

9/2/07

13/7/88

Hon. Ajay Johri - Am.  
Hon. G.S. Sharma - Jm

Sri B.P. Sri Vastava for  
the applicant and Sri K.C. Sinha,  
for the respondents are present.  
Sri Sri Vastava files an application  
on behalf of the applicant  
that he does not want to  
press this petition and he  
may be permitted to withdraw  
the same. The petition is  
accordingly dismissed as  
withdrawn. A copy of this  
order be given to both the  
parties today.

988m  
on 13/7/00  
@B  
7

}  
SH Jm

3/1  
Am.